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Aerobic classes using blaring loudspeakers at Siri Fort Sports Club

1663. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that aerobic classes are conducted every day in the morning at DDA's Siri Fort Sports Club, South Delhi using blaring loudspeakers at high volume;
- (b) whether it is also a fact that according to the Supreme Court guidelines, use of loud horns, tapered silencers loudspeakers at high volume are completely banned in public places; and
- (c) if so, what action has been taken or proposed to be taken to stop using loudspeakers in aerobic classes with high sound level in DDA's Siri Fort Sports Complex forthwith?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) Aerobic classes are held in a closed hall at DDA Siri Fort Sports Complex, as informed by Delhi Development Authority (DDA) and the volume of speakers is kept at reasonable level. The hall is far away from residential area, as reported by DDA. No complaint has been received as per record of Hauz Khas Police Station, as informed by Delhi Police.

- (b) The Hon'ble Supreme Court *vide* a judgement dated 18.07.2005 in WP(C) No. 72/1998 with CA No. 3735/2005 arising out of SLP(C) No. 21851/2003 in the matter of "Noise Pollution Implementation of the Laws for restricting use of loudspeakers as high volume producing sound systems" *inter-alia* directed that 'the noise level at the public place, where loudspeakers or public address systems or any other noise sources being used shall not exceed 10 dB(A) above the ambient noise standards for the area or 75 dB(A) whichever is lower.' This direction has been incorporated and notified in the Noise Pollution (Regulation and Control) Rules, 2000 as sub-rule 4 of rule 5 by the Central Government *vide* SO number 50(E) dated 11th January, 2010.
 - (c) In light of above, no action arises in the matter.

Acceptance of Kasturirangan Report

1664. SHRIMATI RAJANI PATIL: SHRI K.C. TYAGI:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state whether it is a fact that Government has in principle accepted the Kasturirangan Report on Environment, if so, the details thereof?